

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:2274

ANSWERED ON:11.03.2013

OBJECTIVES OF PYKKA

Amlabe Shri Narayan Singh; Mitra Shri Somendra Nath

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the objectives of Panchayat Yuva Krida aur Khel Abhiyan (PYKKA);
- (b) the extent to which these objectives have been achieved;
- (c) the details of the programmes organized under PYKKA during the financial years 2011-12 and 2012-13 along with the number of players benefited there from, State-wise;
- (d) whether the Government proposes to allocate funds for infrastructure development keeping in view the geographical conditions of the State; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS (SHRI JITENDRA SINGH)

(a) The objectives of Panchayat Yuva Krida aur Khel Abhiyan (PYKKA) are as under:-

- (i) To create a network of basic sports infrastructure throughout the country;
- (ii) To provide universal access to sports in rural areas and promote a sports culture;
- (iii) To harness available and potential sporting talent among rural youth, through a well designed competition structure starting from the block level.

(b) Out of 2,00,000 Village Panchayats, 56414 Village Panchayats have been covered and out of 6373 Block Panchayats, 1739 Block Panchayats have been covered for development of the playfields under PYKKA Scheme upto 31.01.2013. Under the scheme the financial assistance also provided for holding the annual sports competitions in the States/UTs. Till 31.01.2013 more than 1 crore boys and girls have been participated in the annual sports competitions conducted at the Block, District, State and National level.

(c) Under the PYKKA scheme, the financial assistance is provided to the States/UTs to conduct the annual sports competitions at the Block, District, State and National Level. The State-wise position of the number of players benefited during the financial year 2011-12 are as Annexure. The competitions during financial year 2012-13 are under progress. However, information is being collected for compilation from States/UTs.

(d) & (e) No, Madam. Under the PYKKA Scheme the fund is not allocated States/UTs-wise. The Grant-in-Aid provided to the States/UTs after receiving the proposals for infrastructure development of playfields in Village Panchayats/Block Panchayats. The financial pattern to the States/UTs under PYKKA scheme is as under:-

Financial Pattern under PYKKA Scheme

1.1 One-time Seed Capital Grant: Rs. 1 lakh to each village panchayat having minimum 4,600 population (national average) with additional funding on prorata basis for additional population size beyond the national average. This will be contributed on 75:25 basis between the Central Government and State Governments for normal States and on 90:10 basis for Special Category States. In other words, the Central grant will be Rs. 75,000/- per village panchayat for normal States and Rs. 90,000/- per village panchayat for Special Category States. The balance amount of Rs. 25,000/- per village panchayat in respect of normal States and Rs. 10,000/- per village panchayat in respect of Special Category States will have to come as State contribution.

1.2 A uniform grant of Rs. 5 lakh to each block panchayat. The sharing pattern between the Central Government and State Governments will be 75:25 for normal States and 90:10 for Special Category States. In other words, the Central grant will be Rs. 3.75 lakh per block panchayat for normal States and Rs. 4.50 lakh per block panchayat for Special Category States. The balance amount of Rs. 1.25 lakh per block panchayat in respect of normal States and Rs. 50,000/- per block panchayat in respect of Special Category States will have to come as State contribution.

